
THE DIRECTORATE GENERAL OF FOREIGN TRADE

– seeks your co-operation in eradicating corruption

VIGILANCE AWARENESS WEEK, 2016
31st October to 5th November, 2016

SAY NO TO CORRUPTION

To Prevent Corrupt Practices

Your participation can help in making this Directorate transparent and corruption free

Encouraging Whistle Blowers

Any citizen can report any corrupt practices of errant officials at the following address:

Central Vigilance Commission
Satarkata Bhawan, G.P.O. Complex, Block A, I.N.A. New Delhi – 110023
Tele: 011-24651001

The general public can also send their complaints on any corruption issue relating to malpractices or misconduct in public services by any of the officers/officials of DGFT through post, fax, e-Mail or hand over personally to the following:

The Chief Vigilance Officer,
Department of Commerce,
Room No. 249, Udyog Bhawan,
New Delhi-110001
Phone: 011-23061837
Email: sunilk.ias@gov.in

OR

The Director General of Foreign Trade
Room No.8, Udyog Bhawan,
New Delhi-110001
Phone: 011-23062777
E-Mail: dgft@nic.in

OR

The Joint Director General of Foreign Trade (Vigilance)
Room No. 110B, Udyog Bhawan,
New Delhi-110001
Phone: 011-23063419
E-Mail: arunoday.goswami@nic.in

Following information is required in the complaint for proper investigation:

- Name and designation of the officer/official against whom complaint is being lodged
 - The place of posting of the officer/official against whom complaint is being lodged
 - Details of allegations/misconduct/corrupt along with substantiating evidence, if any
 - Name and address of the complainant
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